

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 118**  
**(IB)-406(ND)2020**

**IN THE MATTER OF:**

Anish Shah Infrastructure Pvt Ltd ... Applicant/Petitioner

Vs

Iceberg Trading Pvt Ltd ... Respondent

**Order under Section 7 of IBC.**

**Order delivered on 08.12.2020**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

On 24.02.2020, applicant sought and was granted time to file additional document in support of application. Today, none appears for the applicant or respondent. Additional documents in support of application are filed. As a last chance, matter is adjourned to 12.01.2021.

Sd/-

**SUMITA PURKAYASTHA**  
**MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH**  
**MEMBER (J)**